



सत्यमेव जयते

भारत सरकार / GOVERNMENT OF INDIA

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय / MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

एकीकृत क्षेत्रीय कार्यालय, बंगलुरु / INTEGRATED REGIONAL OFFICE, BANGALORE

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F. No. P/12.7/59/NGT/KER 968

December 16, 2020

To

The Registrar

National Green Tribunal (Southern Zone)

Kalas Mahal, Kamarajar Salai

PWD Estate, Chepauk, Triplicane

Chennai 600005, Tamil Nadu

E-mail: ngtszfiling@gmail.com

Subject: Submission of Joint Committee Report as per Order dated 16.03.2020 of Hon'ble NGT (SZ) in OA No 24 of 2017 filed by P.J.Devasia Vs Union of India and Others-Reg.

Ref: Order of Hon'ble NGT dated 16.03.2020

Respected Sir,

Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai in OA No 24 of 2017 filed by P.J. Devasia Vs Union of India vide its Order dated 16.03.2020 directed constitution of a Joint Committee for ascertaining the real state of affairs of a Quarry and to submit a factual report and Ministry of Environment, Forest and Climate Change, Integrated Regional Office, Bangalore as the Nodal Agency for Coordination and submission of Joint Committee Report.

As per the directions of the Hon'ble NGT, a Joint Committee was constituted which examined records available with various agencies and after a site inspection on 20.11.2020, prepared a report which is being enclosed with this letter for kind perusal and consideration of Hon'ble NGT.

Yours faithfully,


(Dr. Murali Krishna)
Scientist-D

Enclosures: Duly signed Joint Committee Report with 1-16 Annexures